

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00074/2017

IN

ORIGINAL APPLICATION Nos.170/00182 /2015

DATED THIS THE 25th DAY OF SEPTEMBER, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV SANKAR , MEMBER (A)

D.N. Jagadeesh,  
Aged 64 years, S/o Virupakshaiah,  
Retd. Postal Assistant Hospet HO,  
Residing at Nehru Colony,  
C/o Advocate Mahadevaiah Bldg.,  
Hospet-583203. ....Petitioner

(By Shri B. Venkateshan....Advocate)

Vs.

1.Smt.Veena Srinivas,  
The Postmaster General,  
North Karnataka Region,  
Dharwad-580001.

2.Shri K.Basavaraj,  
The Superintendent of Post Offices,  
Ballari Division,  
Ballari – 583 102. ....Respondents

(By Shri K. Gajendra Vasu.... Sr. Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. Amount had been credited in applicant's account. Contempt Petition is dismissed, but with liberty. Notices are discharged. No order as to costs.

(CV SANKAR )  
MEMBER(A)

(DR. K.B. SURESH)  
MEMBER (J)

bk

Annexures referred to by the petitioner in CP/170/00074/2017

Annexure C-1: Copy of order in OA.No.182/2015 dated 8.11.2016 passed by CAT, Bangalore Bench.

Annexure C-2: Copy of representation dated 14.2.2017

Annexures referred in MA

Annexure MA-1:Copy of Supdt., of POS letter dated 24.8.2018

Annexure MA-2:Copy of account statement

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